## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

#### **LOK SABHA**

## STARRED QUESTION NO. 130 TO BE ANSWERED ON 26.07.2018

Pandit Deendayal Upadhyay National Welfare Fund

## \*130. SHRI SATAV RAJEEV : SHRI SUMEDHANAND SARSWATI :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has launched Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS) in the country and if so, the details and the objectives thereof;
- (b) the number of sportspersons who have benefited from the Fund along with the quantum of funds provided to them during each of the last three years and the current year, State and sport-wise along with the criteria/procedure adopted to determine the quantum of assistance to be granted to sportspersons from the Fund:
- (c) whether the Government has achieved the objectives of the Fund and if so, the details thereof;
- (d) whether the Government is aware of medal winning sportspersons living in indigent condition and suffering from various diseases, if so, the details thereof and the steps taken by the Government to extend financial assistance to such sportspersons from the said Fund; and
- (e) whether any proposal for grant of assistance from the said Fund is pending with the Government and if so, the details and the present status thereof?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS [COL. RAJYAVARDHAN RATHORE (Retd.)]

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 130 FOR ANSWER ON 26.07.2018 REGARDING 'PANDIT DEENDAYAL UPADHYAY NATIONAL WELFARE FUND' BY SHRI SATAV RAJEEV AND SHRI SUMEDHANAND SARSWATI, HON'BLE MEMBERS OF PARLIAMENT

(a): National Welfare Fund for Sportspersons was set up in March, 1982 with a view to assisting outstanding sportspersons of the past, living in indigent circumstances, who had brought glory to the country in sports. The scheme was reviewed and revised in July 2009. Scheme of National Welfare Fund of Sportspersons has been reviewed again and was revised extensively in May 2016 to include more sportspersons for being considered for financial assistance from the Fund and was renamed as 'Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons' on 22<sup>nd</sup> September, 2017. Accordingly, the amount of annual income for being eligible for getting financial assistance from the Fund was raised from Rs. 2.00 lakh to Rs. 4.00 lakh.

### The objectives of the Fund is as follows:

- (i) To provide suitable assistance to outstanding sportspersons now living in indigent circumstances;
- (ii) To provide suitable assistance to outstanding sportspersons injured during the period of their training for competitions and also during the competitions, depending on the nature of the injury;
- (iii) To provide suitable assistance to outstanding sportspersons who bring glory to the country in international sports field and who are disabled as an after effect of their strenuous training or otherwise and to provide them assistance for medical treatment;
- (iv) To administer and apply the funds of the Fund to promote the welfare of the sportspersons generally in order to alleviate distress among them and their dependents in indigent circumstances;
- (v) To administer and apply the funds of the Fund for active sportspersons individually or collectively as a group;
- (vi) To do all other things which are incidental to the above objectives.

- (b): The year-wise details of the sportspersons who have been given financial assistance from the Fund along with the quantum of funds provided to them during each of the last three years and the current year, State-wise and sport-wise along with the criteria adopted to determine the quantum of assistance to be granted to sportspersons from the Fund are given in the Annexure I.
- (c): Yes, madam, in view of reply given above.
- (d): Under the provisions of the scheme, there is already provision for providing a lump sum financial assistance upto Rs. 10.00 lakh for medical treatment of such sportspersons. During the period from 2015-16 to 2018-19 (till 23.07.2018), lump sum financial assistance has been given to 11 sportspersons for medical treatment.
- (e): Five proposals received from Ms. Himani Sardar (Badminton), Shri Manoj Kumar (Para-Athletics), Ms Dipti Rajput (Wrestling), Ms Manisha (Martial Arts) and Ms. Santosh (Powerlifting) requesting for financial assistance from the scheme are at present under examination stage.

\*\*\*\*

Annexure referred to in reply to part (b) of the Lok Sabha Starred Question No. 130 for answer on 26.07.2018 regarding 'Pandit Deendayal Upadhyay National Welfare Fund' asked by Shri Satav Rajeev and Shri Sumedhanand Sarswati, Hon'ble Members of Parliament

Year	S.	Name of	Sport	State/UT to	Criteria for	Amount
	No.	sportsperson/	discipline	which	financial	paid (in
		organization	•	beneficiary belongs	assistance	Rs.)
2015- 16	1	Shri Kabyanil Taukdar	Rubic Cube	Assam	Ameliorating financial condition	3,00,000
	2	Ms Vibha Patil, Widow of Late Bandhu Patil	Hockey	Maharashtra	Ameliorating financial condition	5,00,000
	3	Shri Dipankar Borah	Karate	Assam	Medical Treatment	2,00,000
	4	Ms Khirada Saikia Kalita	Athlete	Assam	Ameliorating financial condition	2,00,000
2016- 17	5	Shri Mohammad Shahid	Hockey	Uttar Pradesh	Medical Treatment	10,00,000
	6	Shri Bir Bahadur Singh	Football	Telangana	Ameliorating financial condition	2,00,000
	7	Ms Preeti Beniwal	Boxing	Haryana	For Medical Treatment	85,000
2017- 18	8	Shri Mohammad Habib	Football	Andhra Pradesh	Medical Treatment	5,00,000
	9	Shri N. K. Mishra	Volleyball	Rajasthan	Ameliorating financial condition	5,00,000
	10	Shri Kaur Singh	Boxer	Punjab	Ameliorating financial condition	5,00,000
	11	Family of Late	Football	Delhi	Financial	5,00,000

		Ms Nitisha Negi			assistance to family	
	12	Ms Gohela Boro	Archer	Assam	Medical Treatment	3,37,500
	13	Family of Late Master Praveen	Hockey	Haryana	Financial assistance to family	2,00,000
2018- 19	14	Shri N. Brij Kishore	Gymnasti c	Telangana	Medical treatment	6,00,000
	15	Family of Late Shri Sumit Rabha,	Football	Assam	Medical treatment	5,00,000
	16	Ms Khaidem Kalambia Chanu	Fencing	Assam	Medical treatment	5,00,000
	17	Shri Lakshmi Kanta Das	Weightlift ing	West Bengal	Medical treatment	2,00,000
	18	Shri Limba Ram	Archer	Rajasthan	Medical treatment	5,00,000
	19	Ms. Gohela Boro	Archer	Assam	Medical Treatment	5,00,000
	20	Shri Ashok Soren	Archery	Madhya Pradesh	Ameliorating financial condition	5,00,000

Further, monthly pension has also been given from the Fund of 'Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons' during the above period to the following sportspersons of yesteryears:

S. No.	Name of yesteryear sportsperson	State/UT to which beneficiary belongs	Monthly pension (in Rs.)
1	Shri V. Mookan	Tamil Nadu	10,000
2	Smt. Bhagwan Devi	Delhi	10,000
3	Smt. Nilima Vasant Ponkhe	Maharashtra	8,000
4	Shri H.L.Prabhakar	Karnataka	8,000
5	Shri O.K.Sathyan	Kerala	8,000
6	Shri V.Govardan	Kerala	8,000

7	Shri N.Jayaraman	Kerala	8,000
8	Shri P.Ravindran	Kerala	8,000
9	Smt. Ritika Dhar	West Bengal	8,000
10	Smt. Bani Ghosh	West Bengal	8,000
11	Smt. Jaspreet	Punjab	10,000
12	Shri Samar Banerjee	West Bengal	8,000
13	Shri Robin Hazra	West Bengal	8,000
14	Shri Nikhil Kumar Nandi	West Bengal	8,000

\*\*\*\*